

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH, JABALPUR

OA No. 421 of 2003

Jabalpur, this the 08<sup>th</sup> day of July 2003

Hon'ble Mr. D.C.Verma, Vice Chairman (J)  
Hon'ble Mr. A.K.Bhatt, Member (A)

Bimal Sikdar,  
aged about 57 years,  
S/o. late Shri Dashrath Chandra Sikdar  
Working as Machine Operator Gr.-I in  
M.C House Govt. Security Paper Mill,  
Hoshangabad (M.P) ..... Applicant  
( Advocate : Mrs. Nirmala Nayak )

Versus

1. Union of India,  
Through the Secretary,  
Department of Economics Affairs  
Mint and Press (Currency Branch)  
Ministry of Finance, North Block New  
Delhi.
2. General Manager Security Paper Mill,  
Hoshangabad (M.P)
3. Deputy General Manager Security  
Paper Mill, Hoshangabad (M.P). .... Respondents  
( Advocate : )

O R D E R (ORAL)

Per : Hon'ble Mr. D.C.Verma, Vice Chairman (J)

By this OA, the applicant has prayed for quashing of the order dated 27-8-02/02-9-2002 by which the penalty order was passed. It, however, appears from the record that the applicant has not preferred appeal. Appeal is

statutorily provided. Consequently, the applicant can come to the Tribunal only after exhausting the departmental remedies. Learned counsel, on inquiry, submit that as the 45 days has expired, he could not file an appeal so the Disciplinary Authority's order be stayed.

2. Considering the facts, we direct the applicant to file an appeal against the impugned order (copy annexed as Annexure A-3) within a period of 15 days from the date of receipt of a copy of this order. The appropriate Appellate Authority, shall without taking into consideration the limitation issue, decide the appeal on merit within a period of three months from the date of receipt of the appeal, in case, the same is filed within a 15 days as mentioned aforesaid.

3. The OA stands decided accordingly. Cost easy.

*A. K. Bhatt*  
( A. K. Bhatt )

*D. C. Verma*  
( D. C. Verma )  
Member (A) Vice Chairman (J)

NK

प्राप्तांकन सं. ओ/न्या.....जबलपुर, दि.....  
प्रतिलिपि अवृग्नि दिन:-

(1) सचिव, उत्तर राज्यालय बार एवं रिहायशन, जबलपुर  
(2) आवेदक श्री/प्रीति/कु.....के काउंसल  
(3) प्रत्यार्थी श्री/प्रीति/कु.....के काउंसल  
(4) चंपाहार, दोहड़ा, जबलपुर राज्यालय  
सूचना एवं आवश्यक कार्यवाही हेतु

Serial No. 2007 Palti  
RSP No. 2007 Palti

*Exhibit*  
सं. रजिस्ट्रेशन No. 2007

*Issued*  
on 14.7.03  
B